

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 261/MP/2022

- Subject** : Petition under section 79(1)(b) of the Electricity Act, 2003 read with Article 10 Case-1 Long Term Power Purchase Agreement dated 27.11.2013 alongwith Addendum dated 20.12.2013 seeking an in-principle approval of the ACE to be incurred on account of installation of De-Nox System necessitated by Change-in-Law event, i.e. Environment (Protection) Amendment Rules, 2015 dated 7.12.2015, Environment (Protection) Amendment Rules, 2018 dated 28.6.2018, Environment (Protection) Amendment Rules, 2020, Environment (Protection) Amendment Rules, 2021 issued by Ministry of Environment, Forest & Climate Change read with letter dated 1.10.2021 issued by Maharashtra Pollution Control Board.
- Date of Hearing** : 11.8.2023
- Coram** : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner** : Dhariwal Infrastructure Limited (DIL)
- Respondents** : Tamil Nadu Generation and Distribution Corporation (TANGEDCO) & Another
- Parties Present** : Ms. Divya Chaturvedi, Advocate, DIL
Ms. Srishti Rai, Advocate, DIL
Ms. Kritika Khanna, Advocate, DIL
Ms. Anusha Nagarjan, Advocate, TANGEDCO
Shri Rahul Ranjan, Advocate, TANGEDCO
Ms. Sakie Jakharia, Advocate, TANGEDCO
Ms. Chumei Mercy, Advocate, TANGEDCO
Shri Shubhayu Sanyal, DIL

Record of Proceedings

The learned counsel for TANGEDCO sought time to file reply to the petition.



2. The Commission acceded to the request of TANGEDCO and directed the Respondents, including TANGEDCO, to file their reply on an affidavit by 9.9.2023 with an advance copy to the Petitioner and the Petitioner to file the rejoinder, if any, by 16.9.2023.
3. The Commission further directed the parties to strictly comply with the above directions within the specified timeline and observed that no extension of time will be granted.
4. Subject to the above, the Commission reserved its order in the matter.

By order of the Commission

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(V. Sreenivas)
Joint Chief (Law)

